

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 12th August, 2024

It is for the general information of all concerned that due to the construction of Temporary Stage/Pandals etc. and Parade Rehearsal on the occasion of 78th Independence Day, the Entrance and Exit Gates of the Gauhati High Court (Old Block) will be restricted for entry of all types of vehicles /cars /two-wheelers etc. from 13.08.2024 to 15.08.2024.

Inconvenience caused, is highly regretted.

By Order,

Sd/- Nayan Shankar Baruah
REGISTRAR (ADMN.)

Memo No. HC. III – 11/2024/3423-3435 /G dated Guwahati, the 12th August, 2024.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President/General secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Chief Security Officer, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

12/8/24
No. 12/8-24